

High Court of Jharkhand, Ranchi

Office Order No. 7301 Accts.

Dated: 07/12/17

The Court has been pleased to constitute the Internal Complaints Committee of the Court in terms of the provisions contained under Section 4 of The Sexual Harassment of Women at Work Place (Prevention, Prohibition and Redressal) Act 2013, with the following composition-

1. Sri Gopal Jha,
Sr. Secretary-cum-P.P.S., I/c to Hon'ble The A.C.J. - The Chairman
2. Smt. Sanchita Mukherjee,
Secretary - Member
3. Smt. Nirmala Hembrom,
Section Officer - Member
4. Dr. Rashmi,
(from "Society for Nature Education and Health", an N.G.O.
committed to the cause of women.) - Member.

By Order


Sd /-Ambuj Nath
Registrar General

Memo No. 4369 / Accts.

Dated: 07/12/17

Copy forwarded for kind information & needful to-

- a) Registrar (Administration), Registrar (Vigilance) / Registrar (Establishment)I/c, C.P.C. E-Committee, High Court of Jharkhand, Ranchi;
- b) All Joint Registrar (Judicial & Non-Judicial), High Court of Jharkhand, Ranchi;
- c) I/c P.P.S. to Hon'ble The Acting Chief Justice, High Court of Jharkhand, Ranchi;
- d) All Sr. Secretaries, Secretaries and Sr. P.A.s attached to Hon'ble Judges, High Court of Jharkhand, Ranchi;
- e) All Deputy Registrars & Assistant Registrars, High Court of Jharkhand, Ranchi;
- f) In charge-Court Master's Section & P.A. Section, High Court of Jharkhand, Ranchi;
- g) All Section Officers / Court Officer / Stamp Reporter / Oath Commissioner, High Court of Jharkhand, Ranchi;
- h) Persons concerned;


(Ambuj Nath)
Registrar General